

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:288

ANSWERED ON:06.12.2013

TRACKING TAX EVASION

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Will the Minister of FINANCE be pleased to state:

- (a) the details of relief provided and changes effected in income tax during the last three years and the current years;
- (b) whether the Government does not have any central database about the rebates/ concessions being offered by various authorities and if so, the reaction of the Government in this regard;
- (c) the manner in which the Government tracks tax evasion and the efforts being made to curtail it in the absence of such a database; and
- (d) the steps taken or proposed to be taken to prevent misuse of such facilities?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J.D.SEELAM)

- (a) The details of relief provided and changes effected during the last three years and the current year are as per the Finance Acts 2010,2011,2012 and 2013 respectively which are available on the website of the Ministry of Finance.
- (a) Yes Madam, the Government does not have any central database about the rebates/ concessions being offered by various authorities. However, the concerned authorities maintain the relevant information in accordance with the procedures established.
- (c) & (d) Whenever any credible information regarding tax evasion comes to the notice, appropriate action including inquiry/ investigation in accordance with Direct Tax laws is taken to bring the unaccounted income/ asset to tax.